

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 25 OF 2010

Monday, this the 11th day of January, 2010

CORAM:

**HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

K.R.Shaji
Skipper, Fishery Survey of India, Cochin
Residing at Kuruppasserry House,
House No.33/368
AIMS Ponekkara Post, Kochi ... **Applicant**

(By Advocate Mr.TYCG Swamy)

versus

1. Union of India represented by the
Secretary to the Government of India
Ministry of Agriculture
Department of Animal Husbandry, Dairying and Fisheries
New Delhi
2. The Director General
Fishery Survey of India
Botawala Chambers, Sir P.M.Road
Mumbai – 400 001
3. The Zonal Director
Fishery Survey of India
Kochi
4. Shri C.A.Gopi, Mate Gr.II
Office of the Zonal Director
Fishery Survey of India
Kochi ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

The application having been heard on 11.01.2010, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr. GEORGE PARACKEN, JUDICIAL MEMBER

The applicant is aggrieved by Annexure A-1 order dated
05.01.2010 by which he was transferred from Cochin Base to Chennai

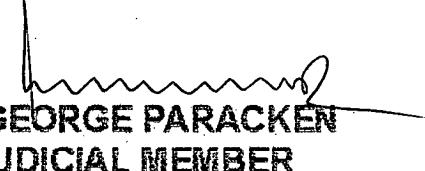
Base. Immediately on receipt of the said order, he made Annexure A- 2 representation stating that he reported for duty in FSI on 05.01.1979 and working continuously and faithfully since then. He has submitted that his request to Cochin base was on medical grounds as he was suffering from heart diseases. He was also met with an accident in April, 2009. He has got an unmarried daughter and proposals for her marriage is going on.

2. Shri Sunil Jacob Jose, SCGSC has accepted the notice.
3. We heard Mr.TCG Swamy, learned counsel for applicant and Shri Sunil Jacob Jose, learned Senior Central Government Standing Counsel. In our consider view this OA can be disposed of at the admission stage itself by directing the 2nd Respondent to consider Annexure A-2 representation of the applicant and dispose of the same in accordance with rules as early as possible. Till such time, the applicant's transfer from Cochin Base to Chennai Base is stayed. There shall be no order as to costs.

Dated, the 11th January, 2010.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER